



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Engagement of Shri Waseem Beg, Advocate as Additional Advocate General at New Delhi.

GOVERNMENT ORDER NO: - 4244 LD (A) of 2015
D A T E D: 27 - 11 - 2015

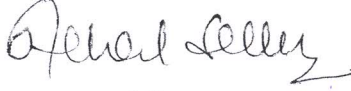
Sanction is accorded to the engagement of Shri Waseem Beg, Advocate as Additional Advocate General at New Delhi for the State of Jammu and Kashmir with effect from 1-12-2015 on terms and conditions as laid down in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohamad Ashraf Mir)
Secretary to Government,
Department of L, J&PA
Dated : 22 -09-2015.

No: LD (SC) 90/1
Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.
4. Principal Resident Commissioner, J&K, New Delhi.
5. Principal Secretary to the Hon'ble Governor, J&K, Srinagar.
6. All Principal Secretaries/ Commissioners/Secretaries to Government, Department.
7. Registrar General, Supreme Court of India, New Delhi.
8. Principal Accountant General, A&E, J&K, Srinagar.
9. All HoDs.
10. Director Information, J&K, Srinagar.
11. All officers of the Department of L, J&PA.
12. Private Secretary to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
13. Private Secretary to Chief Secretary for information of worthy Chief Secretary.
14. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
15. Concerned Advocate.
16. Government Order file.
17. Concerned file.


(Achal Sethi)
Additional Secretary to Government,
Department of LJ&PA.